

(ILD) license is issued only to the Indian companies registered under the Companies Act, 1956. The Central Vigilance Commission (CVC) has referred a case related to M/s. Data Access India Limited (DAIL), an ILD licensee, to Central Bureau of Investigation (CBI) for investigation. The ILD license issued to M/s DAIL in 2002 was suspended in the year 2005 due to non-compliance of the terms and conditions of the license. CBI is investigating the matter.

(c) to (g) CVC has examined the case of purchase of WLL/CDMA integrated Fixed Wireless Terminals by BSNL and referred the matter to CBI for investigation. CBI is investigating the matter.

Insurance cover to victims of railway accidents

*149. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that compensation paid to the victims of railway accidents varies from person to person and class to class;

(b) whether Railways are contemplating to provide insurance cover to passengers of all classes;

(c) whether Railways intend to include insurance amount in the price of tickets; and

(d) if so, be when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) No, Sir. Compensation paid by the Railways to the victims of train accidents does not vary from person to person and class to class. Compensation to the victims of railway accidents is paid by the Railways after the same is decided by the Railway Claims Tribunal in terms of Railway Accidents and Untoward Incidents (Compensation) Rules, 1990 defining the rates of compensation in case of death/injury in train accidents/untoward incidents.

(b) No, Sir. No insurance cover has been taken at present by the Railways. Payment of compensation to the victims of train accidents or untoward incidents is made from the Railway's resources.

(c) No, Sir.

(d) Payment of compensation for death/injury in train accident is a statutory liability under Section 124 of the Railways Act, 1989 and accordingly is being paid by the Railways from their own resources.

Railway coach factory at Palakkad, Kerala

*150. SHRI K.E. ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have finally decided to set up a Railway coach manufacturing plant at Palakkad in Kerala; and